

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4524
ANSWERED ON:17.04.2001
INTEGRATED RURAL DEVELOPMENT PROGRAMME
DAGGUBATI RAMANAIDU

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether IRDP is essentially a small loan scheme for generating self-employment among the families identified below poverty line;
- (b) if so, the details of the beneficiaries during each of the last three years and till date, State-wise;
- (c) whether the programme lifted the rural poor above the poverty line:
- (d) if so, the details of progress made so far, State-wise;
- (e) whether the programme is continuously being downsized;
- (f) if so, the details thereof and the steps taken to strengthen it; and
- (g) if not, the allocation made thereunder during the above period, State-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIHA NAIDU)

(a) The basic objective of the IRDP was to provide assistance to the rural poor, through a mix of Government Subsidy and Bank Credit, to acquire income-generating assets. From 1-4-1999, the IRDP and its allied Programmes, have been merged to constitute the present self-employment programme, the Swarnjayanti Gram Swarozgar Yojana (SGSY).

(b) State-wise information on number of families assisted under the IRDP during 1998-99 and swarozgaris assisted under the SGSY during 1999-2000 and 2000-2001 is at Annexure.

(c) & (d) Reliable estimates of percentage of people lifted above the poverty line during the said period are not available.

(e) & (f) The central allocation under the SGSY has been reduced during the year 2000-2001 as compared to 1999-2000. The implementation of the SGSY is process oriented and it takes about a year's time from the formation of the Group till it becomes eligible for assistance for economic activity. The steps initiated towards proper implementation of the SGSY include the following: -

- (i) Training and sensitization of the State/DRDA and field level functionaries as well as Bank officials.
- (ii) Regular consultations with the Reserve Bank of India, NABARD and Commercial Banks in regard to Credit facilities.
- (iii) Participation of the States/UTs in National and International Trade Fairs to promote marketing of SGSY products.
- (iv) Permission in respect of expenditure upto 40% during 1999-2000 & 2000-2001 for infrastructure development.
- (v) Involvement of NGOs in the development of Self- Help Groups (SHGs).
- (vi) Monitoring of the Programme through Monthly, Half-yearly and Annual Progress Reports.
- (vii) Review of the Programme (at the State level) by the concerned State Level Coordination Committee.
- (viii) Constitution of Vigilance and Monitoring Committees at the State, District and Block levels to monitor the implementation of the Programme (Local MPs and MLAs are Members of the District and Block level Committees).
- (g) State-wise allocation under the IRDP during 1998-99 and under the SGSY during 1999-2000 and 2000-2001 is annexed.

Annexure

Statement is referred to in part (b) & (g) of Lok Sabha Unstarred Question No. 4524 due for reply on 17.4.2001.

Total Allocation and No. of Families Assisted under erstwhile IRDP and SGSY from 1998-99 to 2000-2001.

(Rs. in Lakh)

IRDP SGSY

Sl.	STATES /U.T.	1998-99	1999-2000	2000-2001	Total No. of Families Assisted	Total No. of Families Assisted	Total No. of Families Assisted	
		Alloc	Alloc	Alloc	Swarnajayanti	Swarnajayanti	Swarnajayanti	
1	Andhra Pradesh	7734.30	140880	8292.73	165190	7070.71	58774	
2	Arunachal Pra	403.82	12432	182.32	3060	369.21	630	
3	Assam	10492.72	47264	4737.45	17974	9593.57	9996	
4	Bihar	25336.66	176213	27166.08	106393	16822.35	109386	
5	Chattisgarh@	0	3734.51	15262				
6	Goa	17.82	895	79.71	0	66.67	16	
7	Gujarat	2911.34	39598	3121.53	19341	2661.53	20644	
8	Haryana	1712.78	16743	1836.48	17348	1565.83	15000	
9	Himachal Pra	721.32	7331	773.41	8638	659.56	9540	
10	J & Kashmir	892.74	13992	957.20	5835	816.13	3726	
11	Jharkhand@		6340.44	30113				
12	Karnataka	5840.48	88007	6262.20	19184	5339.37	19280	
13	Kerala	2620.60	39836	2809.83	29485	2395.76	20597	
14	Madhya Pradesh	12842.50	126617	13769.77	112118	8006.11	37260	
15	Maharashtra	11545.22	145667	12378.81	87994	10554.64	36668	
16	Manipur	703.42	1638	317.59	NR	643.15	0	
17	Meghalaya	788.10	4219	355.83	741	720.56	789	
18	Mizoram	182.36	3138	82.33	0	166.75	728	
19	Nagaland	540.60	5773	244.08	4749	494.27	1376	
20	Orissa		8846.44	105008	9485.20	74633	8087.41	52200
21	Punjab	832.40	10357	892.51	1694	760.97	8465	
22	Rajasthan	4434.88	62922	4755.12	34120	4054.36	33425	
23	Sikkim	201.90	1937	91.17	686	184.60	1281	
24	Tamil Nadu	6838.82	142813	7332.59	65427	6252.04	40819	
25	Tripura	1270.06	18816	573.44	8450	1161.23	3081	
26	Uttar Pradesh	27883.22	391832	29896.51	60647	24218.13	75230	
27	Uttaranchal@		1272.60	69				
28	West Bengal	9831.06	71134	10540.91	88826	8987.55	14166	
29	A&N Islands	69.58	604	59.78	795	50.00	428	
30	Daman & Diu	41.53	119	59.78	NR	50.00	0	
31	D & N Haveli	27.43	71	59.78	6	50.00	0	
32	Lakshadweep	6.85	9	59.78	3	50.00	20	
33	Pondicherry	56.83	1317	59.78	531	50.00	34	
	TOTAL	145627.78	1677182	147233.70	933868	133250.00	619003	

N. R. = Not Reported.

SGSY Scheme came into operation w.e.f.1.4.99.

@ - These States came into existence during 2000-2001